

CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH

O.A. No. 1391 of 1997

Date of order: 12.7.1999

Present: Hon'ble Mr. D. Purkayastha, Judicial Member

RABINDRA NATH DASGUPTA

VS

UNION OF INDIA & ORS.

For the Applicant(s): None

For the Respondents : Mr. B. Mukherjee, counsel

O R D E R

Mr. Mukherjee, learned advocate submits that he was present in the Court when the order was passed on 4.6.99, but it is wrongly mentioned in the order that none appears for the applicant and for the respondents. I have gone through the order and it is found that none appeared on behalf of the applicant and for the respondents on that date. Hence I do not find any mistake in that order. So, the prayer of correction is rejected.

  
MEMBER (J)